

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:407
ANSWERED ON:09.08.2012
RAIDS ON LPG DISTRIBUTORS
Rama Devi Smt.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has carried out surprise raids on the LPG distributors in Sheohar area of Bihar ;
- (b) if so, the details thereof during the last three years ;
- (c) whether it is also fact that due to the connivance of the respective LPG companies with the corrupt LPG distributors, the information regarding the raid is conveyed well in advance and the raids conducted are merely an eyewash ; and
- (d) if so, the details of the provision made by the Government in this regard and the steps taken by the Government to implement these provisions ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

- (a) & (b): During the last three years, no raid was conducted on LPG distributorships of Public Sector Oil Marketing Companies (OMCs), in Sheohar area of Bihar. However, OMCs normally carry out regular surprise inspections at distributors' premises, conduct refill audits, surprise checks at customers' premises, en-route checking of delivery vehicles etc., and action, where-ever necessary, is taken in accordance with the provisions of the Marketing Discipline Guidelines.
- (c): Raids are carried out without prior intimation and no such instances have come to notice where the distributors were tipped-off in advance.
- (d): Does not arise in view of (c) above.